

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-27/2005/12054/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 15th December, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/WKA/2023/CL-SL/3/102-104 dtd. 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.12.2023, alongwith station leave permission, from the evening of 09.12.2023 till the morning of 12.12.2023.** The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div) & Asst. Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/12055/A dated , 15-12-23

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)